

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 73 of 2013 & IA 116 of 2013

Dated : 31st October, 2013

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Assam Power Distribution Company Ltd. Appellant (s)

Versus

**Central Electricity Regulatory Commission
& Ors. Respondent (s)**

Counsel for the Appellant (s) : Mr. Buddy A Ranganadhan
Mr. Sakie Jakharia
Mr. M.K. Adhikary
Mr. H.M. Sharma

Counsel for the Respondent (s) : Ms. Swagatika Sahoo &
Mr. Avinash Menon for R-2

ORDER

We have heard the learned counsel for the Appellant.

The Learned Counsel for the Appellant wants to file revised written submissions. Accordingly, he is permitted to file the same on or before 01.11.2013 after serving copy on the other side.

Post the matter for Reporting Compliance on **08.11.2013**.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member